

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-70-2020

Navnath Bablo Gaonkar,
presently lodged in Bicholim
Police Station,
Thr. Brother in law

..... Applicant

V e r s u s

State, thr.
Public Prosecutor and anr.

..... Respondents.

Adv. Sanman Keny for the Applicant.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 4th November, 2020.

ORDER:

The learned Additional Public Prosecutor seeks time

2. Post the matter on 26/11/2020.

DAMA SESHADRI NAIDU, J.

AP/-